

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 27/9/HDB/2017
NAME OF THE COMPANY	Madhucon Projects Limited
NAME OF THE PETITIONER(S)	Kataline Constructions & Technologies Private Limited
NAME OF THE RESPONDENT(S)	Madhucon Projects Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Srikanth for T. Surya Satish	Advocate	9849034027 tsuryasatish@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.M. Rao	Advocate	amrao@lawyer@yahoo.co.in	
		9246505771	

ORDER

Heard Mr.M.Srikanth, learned Counsel for the Petitioner and Mr.A.M.Rao Learned Counsel for the Respondent. Mr.A.M.Rao corporate debtor along with operational creditor sought two weeks' time so as to settle the issue.

Post the case on 15.02.2018.



Member (Tech)

pavani



Member (Judl)